

(b) whether any agreement has been signed in this regard; and

(c) if so, the details of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) to (c) Reserve Bank of India (RBI) has informed that it has conveyed approval, in principle, to Bank of China for opening its maiden branch in India. RBI has further apprised that no agreement has been signed in this regard.

#### **Irregularities/frauds in Mudra Scheme**

2272. SHRI NEERAJ SHEKHAR:

SHRI RAVI PRAKASH VERMA:

Will the Minister of FINANCE be pleased to state:

(a) the details of irregularities/frauds reported in Mudra Scheme during the last three years and the current year, State-wise;

(b) the details of irregularities/frauds reported in Mudra Scheme in UP during the last three years till date, district-wise;

(c) whether Government is aware of massive frauds under Mudra Scheme in Lakhimpur Kheri district, UP;

(d) if so, the details thereof, bank-wise; and

(e) the details of inquiries initiated and responsibilities fixed in this regard till date?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) Over 13.37 crore loans have been extended under Pradhan Mantri Mudra Yojana (PMMY) as on 27.07.2018 since inception of the Scheme. Of these, as per information compiled from Public Sector Banks (PSBs), total number of frauds reported during the last three years and the current year so far are in 1275 accounts. State-wise details in this regard are given in the Statement (*See below*).

Of the above, 252 accounts pertain to Uttar Pradesh (U.P.). District-wise detail of fraud cases under PMMY in U.P is as under:—

Name of District	No. of Accounts
Kanpur	100
Barielly	1

Name of District	No. of Accounts
Aligarh	131
Faizabad	3
Gorakhpur	16
Hathras	1
TOTAL	252

(c) and (d) As per information received from State Level Bankers' Committee (SLBC), U.P., no fraud under PMMY has been reported so far in Lakhimpur district (U.P.).

(e) Does not arise in view of (c) and (d) above.

**Statement**

*Details of State/UT-wise no. of accounts in which fraud reported under PMMY*

State	2015-16	2016-17	2017-18	2018-19 (as on date)	Total
	No. of Accounts	No. of Accounts	No. of Accounts	No. of Accounts	No. of Accounts
1	2	3	4	5	6
Andhra Pradesh		17	12		29
Bihar		2			2
Gujarat			96		96
Telangana				4	4
Haryana			26	1	27
Delhi		1	21		22
Punjab	1	1	5		7
Maharashtra	7	2	16		25
Assam	135	119		1	255
Uttar Pradesh	89	145	1	17	252
Tamil Nadu	1		45		46
Karnataka		6	16		22
Himanchal Pradesh				1	1
Jharkhand			2		2

1	2	3	4	5	6
Rajasthan			71	1	72
West Bengal		167	2	2	171
Odisha	4	1	12		17
Kerala		1			1
Chandigarh			224		224
TOTAL	237	462	549	27	1275

Source: As per information provided by PSBs.

#### **Increase of fitment factor under Seventh CPC**

2273. SHRI RAVI PRAKASH VERMA:

SHRI NEERAJ SHEKHAR:

Will the Minister of FINANCE be pleased to state:

(a) whether Government is contemplating to increase fitment factor from 2.57 to 3.68 under 7th CPC to all pay levels, as demanded by employees associations;

(b) if so, the details thereof and by when it would be announced; and

(c) if not, the reasons for betrayal from assurances given by Home Minister and Railway Minister etc. to employees associations in 2016?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P): (a) to (c) The Minimum Pay of ₹ 18,000 p.m. and Fitment Factor of 2.57 are based on the specific recommendations of the Seventh Central Pay Commission in the light of the relevant factors taken into account by it. Therefore, no change therein is at present under consideration.

#### **Farm loans on fake documents by businessmen**

2274. SHRI RAVI PRAKASH VERMA:

SHRI NEERAJ SHEKHAR:

SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

Will the Minister of FINANCE be pleased to state:

(a) whether huge loan scam have been reported whereby some businessmen have secured farm loans of ₹ 5,400/- crores on fake documents against the names of farmers;